

(D)

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**R.A. No. 146/2004
O.A. No. 1058/2003
M.A. No. 407/2005**

New Delhi this the 27th day of May, 2005

**Hon'ble Shri V.K. Majotra, Vice Chairman (A)
Hon'ble Shri Shanker Raju, Member (J)**

H.S. Gill **-Review Applicant**

(By Advocate: Shri Arun Bhardwaj)

Versus

Govt. of NCT & Ors. **-Respondents**

(By Advocate: Mrs. Sumedha Sharma)

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A)

MA-407/2005 seeking withdrawal of RA-146/2004 is allowed.

2. Accordingly, RA-146/2004 is dismissed as withdrawn.

S. Raju
(Shanker Raju)
Member (J)

V.K. Majotra
(V.K. Majotra)
Vice Chairman (A)

27-5-05

CC.